

Rationing in Delhi

- *257. Shri D. C. Sharma:
 Shri Basappa:
 Shri Rameshwar Tantia:
 Shri Himatsingka:
 Shri Bagri:
 Shri Madhu Limaye:
 Shri Onkar Lal Berwa:
 Shri R. S. Pandey:
 Shrimati Renuka Barkataki:
 Shri Jagdev Singh Siddhanti:
 Shri Bade:
 Shri Hukam Chand
 Kachhavalya:
 Shri Yudhvir Singh:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is proposed to introduce rationing in Delhi; and

(b) if so, the details of the proposal?

The Minister of Food and Agriculture (Shri C. Subramaniam): (a) and (b). It is proposed to introduce statutory rationing in Delhi from 1st December, 1965. The rationing will cover the urban areas falling within the limits of New Delhi Municipal Committee, Delhi Municipal Corporation, Delhi Cantonment Board and certain urbanized villages.

To start with, wheat, wheat products, rice and sugar will be distributed through the ration cards.

Government of India will make arrangements for procuring, stocking and issuing of foodgrains to the shopkeepers and bulk consumers like hotels, etc.

Private Airlines

*258. Shri Surendranath Dwivedy:
 Will the Minister of Civil Aviation be pleased to state:

(a) whether private airlines have been permitted to operate in some areas inside the country both for cargo and passenger traffic;

(b) the names of such airlines and details of assistance, if any, being given to these airlines by the I.A.C. and the year from which they are operating; and

(c) the reasons why the I.A.C. has not taken up these services?

The Minister of Transport (Shri Raj Bahadur): (a) and (b). The following private airlines are operating non-scheduled flights under the conditions of non-scheduled permits issued to them with effect from the date noted against each:

Name of the airline	Date from which operating
1. Air Survey Company of India (P) Ltd.	1-10-1946
2. Airways (India) Ltd.	25-9-1954
3. Bharat Commerce and Industries Ltd.	23-2-1954
4. Cambata Aviation (P) Ltd.	26-8-1953
5. Jamair Company (P) Ltd.	18-7-1948
6. Kalinga Airlines (P) Ltd.	13-2-1958
7. Kasturi & Sons Ltd.	23-10-1963

No assistance is being given by Indian Airlines Corporation to any of the above Airlines.

(c) Indian Airlines Corporation also operate non-scheduled flights whenever spare capacity is available and the flights are economical.

गोहूँ न उतारने के लिये विलम्ब शुल्क

* 259. डा० राम मनोहर लोहिया :

श्री किशन पटनायक :

श्री रामसेवक यादव :

क्या साध तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि अमरीका से आयात किया गया गोहूँ समय पर न उतारने के कारण सरकार को मई और जून, 1965 में विलम्ब शुल्क देना पड़ा ;

(ख) यदि हाँ, तो कितनी राशि देनी पड़ी ; और

(ग) गोहूँ समय पर न उतारने के क्या कारण थे ?

साध तथा कृषि मंत्री (श्री चिन्मय शर्मा) : (क) जी हाँ